

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
1	Misc 5047/2018 (EVIDENCE)		Kemparamaiah Vs Executive Director	
2	Misc 5048/2018 (EVIDENCE)		S.V.Chandrashekar Vs Executive Director	
3	Misc 5049/2018 (EVIDENCE)		Muddaiah Vs Executive Director	
4	Misc 5050/2018 (EVIDENCE)		N. Shivanna Vs The Executive Engineer (Electrical work)	G B H
5	Misc 5054/2018 (EVIDENCE)		K.M.Prakash Vs The Executive Engineer , KPTCL	M.E.Nijalingappa
6	Misc 5060/2018 (EVIDENCE)		Lakshamma and others Vs The General Manager	Roopa Nagaraj
7	Misc 5061/2018 (EVIDENCE)		D.M.Sharada Vs The Executive Engineer	R.M.
8	Misc 5070/2018 (EVIDENCE)		Smt. Akkamma Vs The Chief Manager,	Madhu N.R
9	Misc 5073/2018 (EVIDENCE)		Nagendra .K Vs The Chief Manager,	Mahantheshwarappa M
10	Misc 5082/2018 (EVIDENCE)		Lalamma Vs The Chief Manager	Mahantheswarappa
11.00 AM to 02.00PM				
11	R.A. 5071/2019 (NOTICE) IA/1/2019		K.Padma Vs K.S.Nagendra Kumar	S. Raghunath reddy
12	Misc 5621/2019 (NOTICE)		Narasimhamurthy Vs The Chief Manager, The Power Grid Corporation of India Ltd	S Bhaskarreddy
13	Misc 5622/2019 (NOTICE)		P.C.Ramakrishnaiah Vs The Chief Manager, The Power Grid Corporation of India Ltd	S.Bhaskar Reddy
14	Misc 5623/2019 (NOTICE)		Rangamma Vs The Chief Manager, The Power Grid Corporation of India Ltd	S.Bhaskar Reddy

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15	Misc 5624/2019 (NOTICE)		Nandeesh T.S Vs The Chief Manager, The Power Grid Corporation of India Ltd	S.Bhasker Reddy
16	Misc 5625/2019 (NOTICE)		Vadasamma Vs The Chief Manager, The Power Grid Corporation of India Ltd	S.Bhaskara Reddy
17	Misc 5626/2019 (NOTICE)		Narasamma Vs The Chief Manager, The Power Grid Corporation of India Ltd	S.Bhasker Reddy
18	Misc 5660/2019 (NOTICE)		Lakshmiddevamma Vs The Chief Manager, The Power Grid Corporation of India Ltd	S.Bhasker Reddy
19	Misc 5661/2019 (NOTICE)		B.C.Siddegowda Vs The Chief Manager, The Power Grid Corporation of India Ltd	S.Bhasker Reddy
20	Misc 5662/2019 (NOTICE)		G N Jayendra Vs The Chief Manager, The Power Grid Corporation of India Ltd	S Bhaskarreddy
21	Misc 5663/2019 (NOTICE)		Hanumanthappa Vs The Chief Manager, The Power Grid Corporation of India Ltd	S Bhaskarreddy
22	Misc 5664/2019 (NOTICE)		Siddappa Vs The Chief Manager, The Power Grid Corporation of India Ltd	S Bhaskarreddy
23	Misc 5665/2019 (NOTICE)		Shivananda Vs The Chief Manager, The Power Grid Corporation of India Ltd	S Bhaskarreddy
24	Misc 5666/2019 (NOTICE)		Sanneeranna Vs The Chief Manager, The Power Grid Corporation of India Ltd	S Bhaskerreddy
25	Misc 5667/2019 (NOTICE)		Veeranna Vs The Chief Manager, The Power Grid Corporation of India Ltd	S Bhaskarreddy
26	R.A. 5037/2016 (HEARING)		K.R.Shakeela Nawaz Vs Chayadevi	KSN DVS

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27	R.A. 5032/2018 (HEARING) IA/1/2018		Mohammed Riyaz Vs Mohammed Buden	Nagaraju
28	R.A. 5068/2018 (HEARING)		LINGAPPA @ LINGAJJA Vs MUDDAPPA	B.H.Panchaksharaiah M.V. Dayanandasagar
29	Misc 5021/2018 (EVIDENCE)		Srri. Mallappa Vs The Chief Manager	M N R
30	Misc 5027/2018 (EVIDENCE)		smt. Kadaramma Vs The Chief Manager	M N R
31	Misc 5034/2018 (EVIDENCE)		Siddalingappa Vs Executive Director	
32	Misc 5036/2018 (EVIDENCE)		Sanniraiah Vs executive Director	sannalingaiah
33	Misc 5037/2018 (EVIDENCE)		Chikkamma Vs Executive Director	Sannalingaiah
34	Misc 5038/2018 (EVIDENCE)		Veeranna Vs Executive Director	Sannalingaiah
35	Misc 5039/2018 (EVIDENCE)		Chikkanna Vs Executice Director	Sannalingaiah
36	Misc 5040/2018 (EVIDENCE)		Lakkaiah Vs Executive Director	Sannalingaiah
37	Misc 5041/2018 (EVIDENCE)		Chittaiah Vs Exectuive Director	Sannalingaiah
38	Misc 5045/2018 (EVIDENCE)		Sakkaremallaiah Vs Executive Director	Sannalingaiah
39	Misc 5046/2018 (EVIDENCE)		veeranna Vs Executive Director	Sannalingaiah
40	Misc 5092/2018 (EVIDENCE)		Anjinamma Vs powere grid corporation of india ltd	R.K.Radhakrishna
41	Misc 5097/2018 (EVIDENCE)		kenchamma Vs power grid corporation of india ltd	R.K.Radhakrishna

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42	Misc 5106/2018 (EVIDENCE)		H.R. Nagaraju Vs M/s Power Grid Corporation of India Limited,	Obalesha
43	Misc 5111/2018 (EVIDENCE)		Hanumantha reddy Vs Pransis.P	R.T. Mallikarjunaiah
44	Misc 5112/2018 (EVIDENCE)		Sri Rama reddy Vs Pransis.P	R.T. Mallikarjunaiah
45	Misc 5113/2018 (EVIDENCE)		Sri. Sakamma Vs The Manager Power Grid Corporation of India Limited	C.N. Obalesha
46	R.A. 5027/2019 (ARGUMENTS) /1/2016		Vanamalappa @ Honnamalappa Vs H. Nagamani	H.V. Manjunatha
47	R.A. 5037/2019 (ARGUMENTS) /1/2016		Narasamma Vs Ranganatha	PNR
48	R.A. 5080/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Smt Henjamma Vs Shivanna	P.Dattathreya
49	R.A. 5090/2019 (ARGUMENTS)		Siddagangamma Vs Lakshamma	K.N.Jayarama
50	R.A. 5007/2020 (AWAIT NOTICE) IA/1/2020 IA/2/2020		V.A. Kondappa Vs Lakshmidevi	P.N.Nage Reddy
Cases listed below are adjourned due to Covid 19				
51	Misc 5249/2019 (OBJECTIONS)	13-03-2021	Palamma Vs M/s Power Grid Corporation of India Ltd., A Government of India Enterprise Reptd.	P.R. Pandurangappa
52	Misc 5251/2019 (OBJECTIONS)	13-03-2021	Peddanna @ Peddaiah Vs M/s Power Grid Corporation of india Ltd., A Government of India Enterprise Reptd.	P.R. Pandurangappa
53	Misc 5252/2019 (OBJECTIONS)	13-03-2021	Siddanna Vs M/s Power Grid Corporation of India Ltd., A Government of india Enterprise Reptd.	P.R. Pandurangappa

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54	Misc 5254/2019 (OBJECTIONS)	13-03-2021	Anjinappa Vs M/s Power Grid Corporation of India Ltd., A Government of India Enterprise Reptd.	P.R. Pandurangappa
55	Misc 5255/2019 (OBJECTIONS)	13-03-2021	Demanna @ Dyavanna Vs M/s Power Grid Corporation of India Ltd., A Government of India Enterprise Reptd	P.R. Pandurangappa
56	Misc 5256/2019 (OBJECTIONS)	13-03-2021	Raghuramappa Vs M/s Power Grid Corporation of India Ltd., A Government of India Enterprise Reptd.	P.R. Pandurangappa
57	Misc 5334/2019 (OBJECTIONS)	13-03-2021	Chikkanagappa Vs The Manager, The Power Grid Corporation of India Ltd	Rajanna T
58	Misc 5335/2019 (OBJECTIONS)	13-03-2021	Narasappa Vs The Manager, The Power Grid Corporation of India Ltd	Rajanna T
59	Misc 5336/2019 (OBJECTIONS)	13-03-2021	Gangamma Vs The Manager, Power Grid Corporation of India Ltd	Rajanna T
60	Misc 5337/2019 (OBJECTIONS)	13-03-2021	Buddappa Vs The Manager, the Power Grid Corporation of India Ltd	Rajanna T
61	Misc 5338/2019 (OBJECTIONS)	13-03-2021	Rangamma Vs The Manager, The Power Grid Corporation of India Ltd	Rajanna T
62	Misc 5339/2019 (OBJECTIONS)	13-03-2021	Hanumantharaya Vs The Manager , the power Grid Corporation of India Ltd	Rajanna T
63	Misc 5340/2019 (OBJECTIONS)	13-03-2021	Hanumantharaya Vs the Manager, The Power Grid Corporation of India Ltd	Rajanna T
64	Misc 5341/2019 (OBJECTIONS)	13-03-2021	Dhanunjaya D Vs The Manager, The Power Grid Corporation of India Ltd	Rajanna T

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65	Misc 5342/2019 (OBJECTIONS)	13-03-2021	Hanumanthappa H Vs The Manager, The Power Grid Corporation of India Ltd	Rajanna T
66	Misc 5343/2019 (OBJECTIONS)	13-03-2021	Narasimhappa Vs The Manager, The Power Grid Corporation of India Ltd	Rajanna T
67	Misc 5345/2019 (OBJECTIONS)	13-03-2021	Jagannatha Vs The Manager, The Power Grid Corporation of India Ltd	Rajanna T
68	Misc 5346/2019 (OBJECTIONS)	13-03-2021	Hanumakka Vs The Manager, The Power Grid Corporation of India Ltd	Rajanna T
69	Misc 5347/2019 (OBJECTIONS)	13-03-2021	Hanumantharayappa M J Vs The Manager, The Power Grid Corporation of India Ltd	Rajanna T
70	Misc 5348/2019 (OBJECTIONS)	13-03-2021	Krishnappa T Vs The Manager, The Power Grid Corporation of India Ltd	Rajanna T
71	Misc 5484/2019 (OBJECTIONS)	13-03-2021	Nagabhushan Vs The Chief Manager, The Power Grid Corporation of India Ltd	Nagabhushana
72	Misc 5506/2019 (OBJECTIONS)	13-03-2021	Durgamm by his SPA Holder Smt Rangamma Vs The Power Grid Corporation of India Ltd by Its Manager	Shridhar K Rao
73	Misc 5507/2019 (OBJECTIONS)	13-03-2021	Ravikumar E Vs The Power Grid Corporation of India Ltd by Its Manager	Sridhar K Rao
74	Misc 5515/2019 (OBJECTIONS)	13-03-2021	Siddappa Vs The Superintendent Engineer , KPTCL	K.V.Shanthakumar
75	Misc 5516/2019 (OBJECTIONS)	13-03-2021	Chithanna Vs The Superintendent Engineer , KPTCL	K.V.Shanthakumar
76	Misc 5517/2019 (OBJECTIONS)	13-03-2021	Gopamma Vs The Superintendent Engineer , KPTCL	K.V.Shanthakumar

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77	Misc 5518/2019 (OBJECTIONS)	13-03-2021	Pandurangaiah Vs The Superintendent Engineer, KPTCL	K.V.Shanthakumar
78	Misc 5519/2019 (OBJECTIONS)	13-03-2021	Sannamallappa Vs The Superintendent Engineer, KPTCL	K.V.Shanthakumar
79	Misc 5520/2019 (OBJECTIONS)	13-03-2021	Nagaraju. P Vs The Superintendent Engineer, KPTCL,	K.V.Shanthakumar
80	Misc 5521/2019 (OBJECTIONS)	13-03-2021	P.K. Palanna Vs The Superintendent Engineer, KPTCL	K.V. Shanthakumar
81	Misc 5522/2019 (OBJECTIONS)	13-03-2021	Mallalah @ Malanna Vs The Superintendent Engineer, KPTCL	K.V.Shanthakumar
82	Misc 5523/2019 (OBJECTIONS)	13-03-2021	Bheemanna B H Vs The Superintendent Engineer, KPTCL	K.V.Shanthakumar
83	Misc 5524/2019 (OBJECTIONS)	13-03-2021	Maranna Vs The Superintendent Engineer, KPTCL	K.V.Shanthakumar
84	Misc 5525/2019 (OBJECTIONS)	13-03-2021	Ningamma Vs The Superintendent Engineer, KPTCL	K.V.Shanthakumar
85	Misc 5644/2019 (OBJECTIONS)	13-03-2021	Hanumantharayappa Vs The Executive Engineer, The Karnataka Power Transmission Private Ltd	Narasegowda

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<u>02.45 AM to 05.45PM</u>				
1	CRL.R.P. 5006/2019 (ORDERS) IA/1/2019		Manjula and others Vs Thahasildar, Madhugiri	Ranganatha.E
2	SC 5013/2019 (ORDERS)		State by Badavanahalli Police Station Vs Ravichandra	Public Prosecutor
3	CRL.R.P. 5007/2020 (ORDERS)		H.Anjinappa Vs Tahsildar-Taluk, Magistrate, Taluk Office	P.Dattathreya
4	CRL.R.P. 5011/2020 (ORDERS)		Gavar Chand Vs Tahsildar Taluk Magistrate	P.Dattathreya
5	CRL.R.P. 5012/2020 (ORDERS)		Geethamma Vs The Taluk Magistrate Office of Tahsildar	M.V.Dayananda Sagar
6	CRL.R.P. 5013/2020 (ORDERS)		Gavar Chand Vs Tahsildar- Taluk Magistrate, Taluk office	P.Dattathreya
<u>11.00 AM to 02.00PM</u>				
7	CRLA 5015/2019 (HEARING) IA/1/2019		Public Prosecutor and its Pavagada Police Vs Ashwathappa	Public Prosecutor
8	SC 5011/2020 (HBC)		State by Badavanahalli police station Vs Govinda	Public prosecutor
9	CRLA 5005/2020 (STEPS) IA/1/2020		M.R.Baburao Vs Narasimhamurthy	G.Srinivasa Reddy
10	CrI.Misc. 5199/2020 (OBJECTIONS)		Narasimhamurthy Vs Madhugiri Police	M.V.Dayanandasagar

Pr.Sr.Civil Judge and JMFC, Madhugiri
Smt.Pallavi R
Prf Sr. Civil Judge , Madhugiri
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		02.45 AM to 05.45PM		
1	R.A. 45/2020 (ORDERS) IA/1/2020		T.R.Maradirangaiiah Vs Ramakrishnataih	S.A Shyamanath
2	R.A. 47/2020 (FIRST HEARING) IA/1/2020		The Panchayath Devoipment Officer Vs T.S. Salyanarayana	H.Krishnamurthy
3	R.A. 48/2020 (FIRST HEARING) IA/1/2020		The Panchayath Devoipment. Officer Vs Parvathamma	H.Krishnamurthy
4	R.A. 49/2020 (FIRST HEARING) IA/1/2020		The Panchayath Devoipment Officer Vs T.K.Mohamad	H.Krishnamurthy
5	M.C. 121/2020 (FIRST HEARING)		Shivaraju Vs Ranya	G B Manikanta
6	M.C. 123/2020 (FIRST HEARING)		Anjinamurthy Vs Radha@Radhamma	Jayanna N
7	FDP 3/2020 (FIRST HEARING)		Basamma Vs Chikkamma	K Veerakyathaiah
8	O.S. 181/2020 (FIRST HEARING) IA/1/2020		N Mallikarjunaiah Vs Doddakka	R Anand
9	EX 40/2014 (STEPS)		Shanthamma Vs Kambakka	B H P
10	M.V.C. 1391/2015 (SETTLEMENT)		Savitha Vs Husain sab	Nagarajaiah
11	FDP 3/2016 (SETTLEMENT)		Ramakka Dead by Lrs Lakkamma Vs Govindaraju	S. Raghunatha Reddy
12	O.S. 11/2017 (STEPS)		Mallikarjuna Vs K. Niranjana	B.H.P.
13	EX 19/2017 (AMENDMENT)		M.S. Adi Laxmi @ M.S. Laxmi Vs H.C. Bhuthanna	
14	O.S. 91/2018 (AMENDMENT)		M.C.Balalkrishna Vs Shivakumar	G.Srinivasareddy

Prl.Sr.Civil Judge and JMFC, Madhugiri
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Sr. No.

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	EX 10/2019 (STEPS)		Channabasavaiah since dead by LRS Vs Land Acquisition officer and Asst. Commissioner	B.H.Panchaksharaiah
16	O.S. 87/2019 (conciliation)		Hariyalappa Vs Gangarangamma	G.B. Halappa
17	M.V.C. 1123/2019 (SETTLEMENT)		R.Rathnamma Vs M.Sridhara	Nagarajaiah
18	M.V.C. 71/2020 (SETTLEMENT)		Mudlagiriyapa @ Venkatagiri Vs Sridhara.M	Nagarajaiah
19	O.S. 25/2020 (AMENDMENT)		State Bank of India Vs N.K. Siddappa	B.H. Panchaksharaiah
20	M.C. 19/2020 (AWAIT NOTICE)		V.Gopal Vs Sunitha	K.C.Nagaraju
11.00 AM to 02.00PM				
21	O.S. 53/2015 (EVIDENCE) IA/2/2015 IA/1/2015		Marappa Vs Govindaiah	K. Manjunatha
22	O.S. 105/2019 (EVIDENCE) IA/1/2019		G.H.Pushpalatha Vs M.L. Manjula	M.S. Pushpalatha
CROSS EXAMINATION OF PW				
23	O.S. 73/2016 (EVIDENCE) IA/1/2016		Nagendra Reddy Vs Ramakrishnareddy	S. Raghunatha aReddy
DEFN EVIDENCE				
24	O.S. 29/2014 (EVIDENCE)		Rashid ahmad Vs S Nagaraju	M V D
25	M.C. 119/2017 (EVIDENCE)		Manjunatha Vs N. Mamatha	M S A K.C. Nagaraju
PLNTF EVIDENCE				
26	O.S. 119/2019 (EVIDENCE) IA/1/2019		K.R.Chandrashekharaiah Vs K.V.Shivanna	K.V.Shanthakumar
27	L.A.C. 1/2016 (ARGUMENTS)		Asst. Commissioner Acquisition Vs Mangamma	

ARGUMENTS BY ADV. PLFFS.

Pr.I.Sr.Civil Judge and JMFC, Madhugiri
Smt.Pallavi R
Pr.I Sr. Civil Judge , Madhugiri
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28	R.A. 47/2017 (ARGUMENTS) IA/1/2017		C. Gorappa Vs Eranagappa	Srinivasa Rao G.S
29	Misc 4/2017 (ARGUMENTS)		J.N. Nagabhushana Vs Nagaraju	B. Keshava Reddy
30	R.A. 91/2017 (ARGUMENTS) IA/2/2017 IA/1/2017		Seebirangaiah Vs Ramalakshamma	B.L. Nagaraju
31	Misc 13/2018 (ARGUMENTS)		Venkatanarasappa Vs Seelam Narasa Reddy	M.Shivanna
32	R.A. 7/2020 (ARGUMENTS) IA/1/2020		Ashwathamma Vs Krishnappa	S.Raghunatha Reddy
33	M.A. 7/2020 (ARGUMENTS) IA/1/2020		Kanimajiah Vs Anjinappa	S. Raghunatha Reddy
FURTHER ARGUMENTS				
34	R.A. 3/2019 (ARGUMENTS) IA/1/2019		Sreeramappa Vs Ademma Since dead by LRs. Respondent 2to4	S.Bhaskar Reddy
35	O.S. 9/2015 (STEPS) IA/2/2015 IA/1/2015		C.N.Jayamma Vs C.N.Narasappa	M.S.Harishbabu
36	O.S. 101/2017 (TO HEAR ON I A) IA/2/2017 IA/1/2017		Hanumakka Vs A. Bhanuprakash	Shridhara K
37	EX 40/2018 (ENQUIRY)		P.K. Nagaraja Rao Vs Asst. Commissioner (Acquisition) Bengaluru Sub Division	D.V Sheshadri
38	M.C. 57/2020 (ENQUIRY)		Lakshmi Vs NIL	M S Ashok
39	O.S. 177/2020 (TO HEAR ON I A) IA/1/2020		Taratamma Vs Muthamma	G P Mallikarjunaiha
Cases listed below are adjourned due to Covid 19				
40	M.V.C. 914/2017 (EVIDENCE)	02-01-2021	Nagendrappa Vs Ramachandra	N.R

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41	E.C.A. 3/2019 (EVIDENCE)	02-01-2021	Sujatha Vs Hanumanthegowda	M.N.Baburaju
42	R.A. 41/2019 (ENQUIRY) IA/1/2019 IA/2/2019	02-01-2021	Narasimhamurthy Vs Ramakka	P.C.Nagabhusana
43	M.C. 123/2019 (STEPS)	02-01-2021	Mallikarjuna T.N. Vs Chandrika G.	H.T.Thimmaraju
44	EX 63/2019 (STEPS)	02-01-2021	Bank of Baroda Vs T.H.Dilipkumar	B.H.Panchakshariah
45	M.C. 29/2020 (AWAIT NOTICE)	02-01-2021	Mamatha A Vs Manjunatha N	Shantha Kumar K V
46	R.A. 1/2016 (NOTICE)	07-01-2021	Govindaraju Vs Puttaiah	B.H. Panchakshariah
47	EX 26/2020 (NOTICE)	25-01-2021	B.C.Shailaja Vs M.S.Hosallaiah	D V Sheshadri

48. CE. 17/19
(Evidence)

20-01-2021

49. CE. 44/18
(RIBU)

20-01-2021

11.00 am to 2.00 pm

50. CE. 675/14
(Evidence)

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15	M.A. 30/2016 (ARGUMENTS)		Lingaraj Vs Lakshminarayana	Bhaskar Reddy.S
16	R.A. 16/2017 (ARGUMENTS)		Sanjeevarayappa Vs Ashwathappa	Dayanand Sagar M.V
17	R.A. 28/2017 (ARGUMENTS) IA/1/2017		Hemamma Vs Krishnappa	HKV.Reddy
18	R.A. 46/2017 (ARGUMENTS)		Eramalalaiah Vs Rangamma	Dattathreya P
19	R.A. 62/2017 (ARGUMENTS)		Aswathaiah Vs Kenchamma	B.H. Panchaksharaiah
20	R.A. 66/2017 (ARGUMENTS)		Chandrakala Vs Hareesh	D.V.Sheshadri
21	M.C. 16/2018 (ARGUMENTS)		Nagesh C.N. Vs Sakamma B.G.	H.K.V. Reddy
22	O.S. 38/2018 (ARGUMENTS)		Kaveri Grameena Bank, Theetha Branch, Koratagere taluk Vs M.S.Jagadambha	S.Raghunathareddy
23	R.A. 26/2018 (ARGUMENTS)		Sakamma Vs Bopparayappa	S.R.R
24	R.A. 22/2019 (ARGUMENTS) IA/1/2019		H.E. Govindaraju Vs Ranganatha	P.Dattathreya
25	R.A. 64/2019 (ARGUMENTS) IA/1/2019		Siddappa Vs Virupakshaiah since dead by LRs	S.Raghunatha Reddy
26	R.A. 46/2020 (FIRST HEARING) IA/1/2020		Chowdappa Vs Nagamma	D V Sheshadri
27	M.C. 122/2020 (FIRST HEARING)		Narasimhamurthy Vs Nil	H R Ramachandraiah
28	R.A. 68/2012 (ARGUMENTS)		Nagarajaiah Vs Puttamma	H.Krishnamurthy A.M. Krishnamurthy
29	O.S. 26/2018 (ARGUMENTS) IA/1/2018		Rasheeda Bee Vs Sadiqa Begum	S.A. Shyamanath

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SRI.SAGAR GURUGOUDA PATIL
Add Sr.Civil Judge, Madhugiri
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1	O.S. 140/2020 (SUMMONS)		P R Gowramma Vs P R Venkateshappa	H V Shivaram
2	R.A. 2/2020 (NOTICE)		D.Prabhavathi Vs D. Venkatesh	Ramachadra
3	AIR.MISC.MVC 8/2020 (NOTICE)		Muddahanumaiah Vs Venkatagiriappa	a
4	R.A. 28/2020 (NOTICE)		Halama Vs V. Srinivasmurthy	G.B. Halappa
5	R.A. 36/2020 (NOTICE)		Kemparajamma Vs Hanumanthaiah	K.C. Nagaraju
6	O.S. 76/2016 (EVIDENCE) IA/2/2016 IA/1/2016		S.P. Vinayakumar Vs S.G. Prasannakumar	B.H. Panchaksharaiah
7	M.C. 76/2018 (EVIDENCE)		Gangadhara Y Vs Deepika K.S.	G.D.Devaraju
8	M.C. 52/2019 (EVIDENCE)		Srirangappa G. @ Sri ranga Vs Shambhavi	T.D. Mohammed Adil
9	M.V.C. 1018/2019 (EVIDENCE)		Mallamma Vs Chandrashekar.B.N	Bharatha Bhushana.L
PLNTF EVIDENCE				
10	O.S. 102/2016 (EVIDENCE) IA/1/2016		Mutharasamma Vs Kempanna	S.A. Shyamanath
11	O.S. 120/2016 (EVIDENCE)		Jogihalli Basaiah Vs Doddaramaiah	P.Dattathreya
12	R.A. 12/2009 (ARGUMENTS)		Hanumantharayappa Vs Puttamma	A.M.Krishnamurthy
13	R.A. 26/2014 (ARGUMENTS)		Ramachandraiah Vs D.Y.Rudramma Since dead by L.Rs Shashikumar	G.S.Jyothi Lakshmi B.R.Ramakrishnaiah
14	R.A. 18/2016 (ARGUMENTS)		Shivanna Vs Nagarajappa	H.Krishnamurthy

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	M.C. 72/2019 (JUDGEMENT)		Mangala Vs Mahadeshwara B	M.N.Bahuraju
31	O.S. 84/2006 (ORDERS)		ADINARAYANA GUPTHA Vs K SHIVARAMAIAH SETTY	S. Bhaskarreddy S.Raghunathareddy
32	EX 21/2016 (Warrant)		LakshminarasappaA Vs The Managing Director of KSRTC, Tumkur Division.	L. Bharath Bhushan
33	O.S. 56/2019 (conciliation) IA/1/2019		Sadashivaiah Vs The cheif Secretary	P.L. Shivarajkumar
34	M.V.C. 841/2019 (OBJECTIONS)		Shashishekara Vs Mahesh.H.P	Shivakumar.J.B
35	M.V.C. 1062/2019 (AWAIT NOTICE)		H.Hanumappa Vs Kamaraju.K.M	Nagarajajah
36	O.S. 10/2020 (WRITTEN STATEMENT) IA/1/2020		Nagamma Vs Veerahanumaiah	G. Manjunath
37	O.S. 14/2020 (AWAIT NOTICE)		State Bank of India Vs B. Umesh	B. H. Panchaksharaiah
38	M.C. 38/2020 (OBJECTIONS)		Ramya C. Vs Nil	R. Venugopal
39	AIR.MISC.MVC 43/2020 (AWAIT NOTICE)		Mallamma Vs Murthy C.A.	a
40	O.S. 134/2020 (WRITTEN STATEMENT) IA/1/2020 IA/2/2020		T Sohan Lal Vs Vadiraja Bhatta	D V Sheshadri

Cases listed below are adjourned due to Covid 19

41	M.V.C. 559/2019 (ISSUES)	12-01-2021	Gangaraju Vs Kamarudheen	L.Bharatha Bhushan Reddy
42	RA. 18/2019 (STEPS) IA/1/2019	13-01-2021	Rangaraju Vs Bhgyamma	B.R. Ramakrishna
43	O.S. 48/2019 (STEPS)	13-01-2021	Karanataka Grameena Bank Vs Basavaraju	S. Raghunathareddy

Pr.Sr.Civil Judge and JMFC, Madhugiri
SRI.SAGAR GURUGOUDA PATIL
Addl Sr.Civil Judge, Madhugiri
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	M.V.C. 749/2020 (NOTICE)	15-01-2021	Nagaraju Vs The Manager, K.S.R.T.C.	L.Bharatha Bhushana
45	M.V.C. 398/2020 (NOTICE)	18-01-2021	Dinesh K.S. Vs Siddesh @ Siddeshwara	S.S.Virupakshaiah
46	M.C. 100/2020 (NOTICE)	22-01-2021	Hanumantharaju G Vs Lakshmi G	G.D.Devaraju
47	O.S. 68/2020 (Call on)	30-01-2021	State Bank of India Vs Narasappa	B.H. Panchaksharaiah
48	L.A.C. 58/2016 (AWAIT ORDERS)	03-02-2021	LAO Vs B.C. NagaraJ	
49	EX 9/2016 (AWAIT ORDERS)	04-02-2021	Rajanna D Vs Shivakumar	Nagarajaiah

IN THE COURT OF THE PRL. CIVIL JUDGE AND JMFC, MADHUGIRI

Cause List Dt.11.12.2020

Morning Session

Sl. No.	Case Nos.	Hearing Date	Stage	Parties Name	Advocate Name
1	FDP 5/2015	11-12-2020	To hear	Puttamma V/s Kanimakka	GBH/TD
2	FDP 10/2012	11-12-2020	To hear	Jeevitha V/s Ramakka	PCKR/PRP
3	OS.171/2020	11-12-2020	To hear	Mohankumar V/s Rajappa	HVM/Exp.
4	OS.190/2020	11-12-2020	To hear	Krishnappa V/s Murarakka	MVD
5	O.S.443/2018	11-12-2020	To hear	Manjulaprasad V/s M.S. Nagaraj	PCKR/PDT
6	O.S.456/2018	11-12-2020	To hear	M.L. Eswaraiiah V/s Sanjeevaiah	GBM/HKV
7	O.S.419/2017	11-12-2020	To hear	Hanumantharayappa V/s Rangaraju	VRR/RM/PCKR
8	O.S.161/2015	11-12-2020	To hear	Renuka V/s Manjula	NNR/MRJ
9	O.S.85/2015	11-12-2020	To hear	A. Vijayakumar V/s Balu & Others	RSS/KSS
10	O.S.427/2014	11-12-2020	P/E	Hanumantharayappa V/s Deputy Commissioner	HVM/AGP
11	OS.424/2016	11-12-2020	P/E	Ashwathappa V/s Ramachandraiah	DVS/SRR
12	OS.417/2016	11-12-2020	P/E	Chinnakka & Others V/s Lakshamma	TKH/KNJ
13	O.S. 407/2016	11-12-2020	P/E	Eranagappa V/s Lingappa	LBR/Exp.
14	O.S. 394/2019	11-12-2020	P/E	Kavamma V/s Sannakamaiah	MSK/TD
15	O.S. 450/2019	11-12-2020	P/E	Mangalagowamma V/s Kamamma	MNG/Exp.
16	O.S. 465/2019	11-12-2020	P/E	H.V. Ramarao V/s Narayanappa	PDT/DVS
17	O.S. 427/2019	11-12-2020	P/E	Yashodamma V/s Sridevi H.R.	PDT/BKR
18	O.S. 372/2019	11-12-2020	P/E	Venkatalakshamma V/s Narayanappa	VRR/PCKR
19	O.S. 351/2019	11-12-2020	P/E	Karnataka Grameena Bank V/s Sharadamma	RSS/Exp.
20	Mis 17/2014	11-12-2020	R/E	T. Krishnappa V/s T.G. Ramachandraupta	RR/BHP
Afternoon Session					
21	O.S.278/2014	11-12-2020	To hear	Jampaiah V/s Chikkanna	GBH/HVM/HR
22	O.S. 306/2020	11-12-2020	To hear	Bhishek V/s Lakshminarayanappa	GSR/KVK
23	O.S.150/2017	11-12-2020	To hear	Sathyakka V/s Thimmaiah	GRM/NN
24	O.S. 6/2018	11-12-2020	To hear	Siddagangamma V/s The P.D.O.	NG/TNJ
25	O.S.484/2019	11-12-2020	To hear	Lakshamma V/s Veerakyatharayappa	PGM/NDL
26	O.S.3/2020	11-12-2020	To hear	Ashwathamma V/s Nagappa	HR/VRR
27	O.S.114/2020	11-12-2020	To hear	Sannamallamma V/s Karelingappa	TGM/SRA
28	O.S.122/2013	11-12-2020	To hear	H.S. Ashoka V/s Sadiq Sab	MRJ/BHP
29	O.S.365/2012	11-12-2020	To hear	Mehaboobi Jan V/s Khaleel Ahammed	HVM/NN/KVK
30	O.S.133/2020	11-12-2020	To hear	Geethamma V/s Kantharaju & Others	MM
31	O.S. 118/2016	11-12-2020	Cross of Pw-1	Vijayalakshamma V/s Sakamma	PCKR/PC
32	O.S. 465/2014	11-12-2020	P/E	Ramaiah V/s Ramappa	PLS/KNJ/MBP
33	O.S. 415/2013	11-12-2020	P/E	Lingamma V/s Lakshamma	HKM/TD
34	O.S. 171/2013	11-12-2020	Cross of Pw-1	Rangamma V/s Ramanna	PCKR/SSR/RM
35	OS.230/2014	11-12-2020	P/E	Anusuyamma V/s Venkatalakshamma	ANR/HKV

36	O.S.300/2014	11-12.2020	F/D/E	Shivanna V/s K. Mylarappa	VRR/SRR
37	O.S.371/2014	11-12.2020	F/C/Pw-1	Nagaraju V/s Narsimhanayaka	PCKR/SBR
38	O.S.386/2014	11-12.2020	P/E	Channappa V/s Chikkeerappa	PCKR/BRR
39	O.S.347/2016	11-12.2020	Cross of Pw-1	Kamamma V/s Nanjappa	KNJ/BAP
40	OS.389/2016	11-12.2020	Cross of PW1 & 2	H.Gowthami V/s M.G. Harish	TD/PRP

Thanking you,

Sd/-
Pri. Civil Judge and JMFC, Madhugiri

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
1	O.S. 396/2012 (NOTICE)		Thippamma Vs Lakshmiddevamma	Gangadharaiiah B.H.Panchaksharaiah
2	O.S. 457/2015 (NOTICE) IA/2/2015 IA/1/2015		Gagan Gowda minor Reptd.by his natural guardian Mother K.G. Manjula Vs Nagaraju@Nagarajappa	S.Mahadevaiah
3	EX 3/2017 (NOTICE)		Nagarajappa Vs Annapuranamma	P. Dattathreya
4	O.S. 191/2018 (NOTICE) IA/1/2018		Hanumantharayappa Vs P.K. Anasuyamma	P. Dattathreya
5	O.S. 121/2008 (TO HEAR)		Thimmaraju Vs Karethimmaiah	B.R.Ramakrishna M.V.Dayanandasagar
6	O.S. 450/2011 (TO HEAR)		kamakshamma Vs Shivaramu @ Shivaramaiah	D.S. Ramanjineya Dattathreya P
7	O.S. 122/2015 (TO HEAR) IA/1/2015		B. Nithya Vs T. Bhaskar	M.R.Janardhan
8	O.S. 214/2015 (AMENDED PLAINT) IA/2/2015 IA/1/2015		Syed Irfan Pasha Vs Chandpasha	K. J. Lakshminarayanappa
9	FDP 9/2016 (TO HEAR)		Rajashekara Vs Chandrashekara	S. Raghunatha Reddy
11.00 AM to 02.00PM				
10	O.S. 446/2018 (NOTICE)		Nagarathamma Vs Shivamma	Sudhakara R S
11	O.S. 333/2017 (APPEARANCE OF PARTY)		Bhoothappa Vs Chikkathimmappa	Hemasudha Reddy
12	O.S. 90/2017 (ISSUES)		Gopalappa Vs Kamamma	G.N. Narasimhamurthy
13	O.S. 104/2001 (EVIDENCE)		Thimmaiah Vs S.A. Thimmaiah	H K Venkatarama reddy
14	O.S. 141/2012 (EVIDENCE)		Bhgvansingh Vs Hariyamma	Swanabike Bhaskara Reddy S exparte

Addl. Civil Judge and JMFC, Madhugiri
Smt. Kavyashree M
Addl. Civil Judge and JMFC, Madhugiri
Cause List Date: 11-12-2020

Sr. No. Case Number	Timing/Next Date	Party Name	Advocate
15. O.S. 253/2015 (EVIDENCE)		Narundappa Vs Narasamma	P.C. KrishnaReddy
FURTHER EVIDENCE FOR PLNTF			
16. O.S. 16/2012 (EVIDENCE)		M.S. Lakshmi @ Lakshmi Vs Mahalingappa	D.S. Ramarajasekh B.R. Ramakrishna
PLNTF EVIDENCE			
17. O.S. 136/2014 (EVIDENCE)		Jayamma Vs Chikkarangamma	Dattabereya P.
18. O.S. 303/2009 (ARGUMENTS)		M.P. Kathiraman Vs Parvathamma	Eparle Shantha Kumar K.V Mahesh M.

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
1	CrI.Misc. 411/2015 (SUMMONS)		Jayamma Vs Narasimhamurthy	
2	C.C. 1740/2014 (EVIDENCE)		K.G.Halli P.S. Vs Prakash	
3	C.C. 454/2016 (EVIDENCE)		Midigeshi P.S Vs Basavaraju	M V Dayananda Sagara
4	C.C. 668/2016 (EVIDENCE)		Medigeshi P s Vs Vijayakumar	APP
5	P.C.R. 96/2020 (Sworn statement)		Devaraju M Vs K. S Srinivasmurthy	Ranganatha E
11.00 AM to 02.00PM				
6	C.C. 1276/2016 (CHARGE)		Madhugiri P s Vs Yakub alias Yakub khan	APP
7	C.C. 1312/2018 (CHARGE)		Madhugiri P S Vs Rangaraju	APP
8	CrI.Misc.(DVA) 111/2009 (EVIDENCE)		Manjamma @ Manjula T.H. Vs Prasannakumar	K.J.Lakshminarayanappa S.Bhaskar Reddy
9	C.C. 1153/2016 (EVIDENCE)		kodigenahalli P.S. Vs Govinda Naika K.N.	APP Ranganath
10	C.C. 1115/2017 (EVIDENCE)		Madhugiri Vs Ganesh M	APP P S
11	C.C. 555/2018 (EVIDENCE)		Medigeshi P S Vs Nithyesh	APP
12	C.C. 557/2018 (EVIDENCE)		Medigeshi P S Vs Ganesh B Sarala	APP
13	C.C. 2098/2018 (EVIDENCE)		Kodigenahalli Police Station Vs Ramanjinamma	APP
14	C.C. 2163/2018 (EVIDENCE)		Madhugiri Police Station Vs Chandra G.K	APP
15	C.C. 165/2019 (EVIDENCE)		Madhugiri Police Station Vs Junjanna	APP

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	Crl.Misc. 143/2019 (EVIDENCE)		Supriya M V Vs Bhaskar G	S Raghunathareddy
17	Crl.Misc. 92/2020 (EVIDENCE)		Rangappa Vs The Chief Officer	G Srinivasa Reddy
18	Crl.Misc. 106/2020 (EVIDENCE)		Sakamma Vs The Chief Officer	V Raghunatha Reddy
19	C.C. 134/2015 (ARGUMENTS)		madhugiri P.S Vs Kantharaju	APP
20	C.C. 879/2015 (ARGUMENTS)		Midigeshi P s Vs Chandrashekar	D V Sheshadri APP
21	Crl.Misc. 407/2015 (N.B.W.)		B.T.Meenakshi Vs lakshmikanth	Ranganatha G K.J.L
22	Crl.Misc. 203/2018 (TO HEAR) 1A/1/2018		Smt. Pushpa Vs K. Chithalah	M V Dayananda Sagara Krishnareddy P C
Cases listed below are adjourned due to Covid 19				
23	P.C.R. 46/2019 (NOTICE)	04-01-2021	Laxmaiah Vs Ramesha	G Sreenivasarao
24	Crl.Misc. 217/2019 (NOTICE)	04-01-2021	Divya G W Vs Chandrashekar V T	N Nagaraja
25	Crl.Misc. 34/2020 (NOTICE)	04-01-2021	M D Vijayalakshmi Vs S K Shivaramu	K V Shanthakumar
26	Crl.Misc. 85/2020 (NOTICE)	04-01-2021	Nagma Vs Imran	D V Sheshadri Ashoka M S
27	Crl.Misc. 124/2020 (NOTICE)	06-01-2021	Mahalakshmi Vs Manjunath G M	Manikanta
28	Crl.Misc. 142/2020 (NOTICE)	06-01-2021	Pennakka Vs Registrar of Birth and Death	Manjunatha H V
29	Crl.Misc. 158/2020 (NOTICE)	06-01-2021	Jayanna Vs The Deputy tahasildar	Manjunatha
30	Crl.Misc. 159/2020 (NOTICE)	06-01-2021	Jayanna Vs The Deputy Thahasildar	Manjunatha
31	Crl.Misc. 160/2020 (NOTICE)	06-01-2021	Shivamma Vs The Deputy Tahasildar	Manjunatha

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
32	Crl.Misc. 161/2020 (NOTICE)	06-01-2021	Shivamma Vs The Deputy Tahasildar	Manjunatha
33	C.C. 524/2015 (N.B.W.)	12-01-2021	Midigeshi P s Vs Manjunatha	
34	C.C. 1436/2015 (N.B.W.)	12-01-2021	Midigeshi P s Vs Ramakrishna	APP T N jayaramu
35	C.C. 1531/2015 (N.B.W.)	12-01-2021	Madhugiri P s Vs Ramachandra	
36	C.C. 466/2017 (N.B.W.)	12-01-2021	KG Halli PS Vs Srinivasa	
(C.C./0000466/2017)				
: C.C./0000466/2017				
37	C.C. 1315/2018 (N.B.W.)	12-01-2021	Madhugiri P S Vs Chandrashekhar	APP APP APP
38	C.C. 1639/2018 (H.B.C.)	12-01-2021	Excise police Vs Subramanya K S	
39	C.C. 2096/2018 (N.B.W.)	14-01-2021	Kodigenahalli Police Station Vs Krishnappagari Mahesh	APP
40	C.C. 686/2019 (N.B.W.)	14-01-2021	Chigathimmaiah Vs Nanjundappa	Nagaraja N Devaraju
41	C.C. 1014/2019 (H.B.C.)	14-01-2021	Excise Police Madhugiri Vs Raghunath	APP
42	C.C. 1053/2019 (N.B.W.)	14-01-2021	Madhugiri Police Station Vs Althaf	APP
43	C.C. 1060/2019 (N.B.W.)	15-01-2021	Shivaraj Shetty N. P Vs Eshwaraiah M. L	Janaradhanachar M.R.
44	C.C. 1180/2019 (OBJECTIONS)	15-01-2021	Madhugiri Police Station Vs Venkatesha Alias Venkatesh s alias Thippe	APP
45	C.C. 1200/2019 (N.B.W.)	15-01-2021	Pavagada Souhardha multi- purpose co-op ltd., Vs Naveen Kumar	B.Keshavareddy,
46	C.C. 1217/2019 (N.B.W.)	15-01-2021	Kodigenahalli p S Vs Ravindra alias Ravindra	APP

Addl. Civil Judge and JMFC, Madhugiri
Smt. Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
47	Cri.Misc. 8/2020 (STEPS)	15-01-2021	Shriram Vs Ramanji	M V Dayananda Sagar
48	C.C. 1815/2019 (SUMMONS)	18-01-2021	Medigeshe PS Vs Eramma	APP
49	C.C. 57/2020 (SUMMONS)	18-01-2021	Roopa C H Vs G Ranganath	APP
50	C.C. 150/2020 (SUMMONS)	18-01-2021	Riyaz Ahmed Vs Nageena	Nagabhushana
51	C.C. 525/2020 (SUMMONS)	18-01-2021	Kodigenahalli Police Station Vs Anjinappa	APP
52	C.C. 660/2020 (SUMMONS)	18-01-2021	Medigeshe Police Station Vs Susheendra Babu	APP
53	C.C. 804/2020 (SUMMONS)	21-01-2021	Medigeshe Police Station Vs Vijay Kumar Naik	APP
54	Cri.Misc. 106/2016 (NOTICE)	21-01-2021	Sharadamma Vs V.Naganna	
55	C.C. 277/2018 (NOTICE)	21-01-2021	The chief Executive Officer Vs Thimmaiah	Manjunatha H V Ranganatha E
56	Cri.Misc. 52/2018 (NOTICE)	21-01-2021	Commercial Tax Officer Vs Vishvanatha Reddy V	
57	Cri.Misc. 105/2018 (NOTICE)	22-01-2021	ARTO Vs Financier, Shiram Transport finance co ltd.	APP
58	P.C.R. 27/2019 (NOTICE)	22-01-2021	Ramesh K S Vs Naresh	M V Dayananda Sagar

59. CC 1499/19 - 15/1 Summons

60. CC 1694/19 - 15/1 NBW

61. CC 1695/19 - 15/1 Summons